

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 100 OF 2019 &  
IA NO. 178 OF 2019, 960 OF 2019**

**Dated: 2<sup>nd</sup> September, 2019**

**In the matter of:**

**Maharashtra State Electricity Distribution Company Ltd. .... Appellant(s)**  
**Versus**  
**Maharashtra State Electricity Regulatory Commission &Ors. .... Respondent(s)**

**ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **01.10.2019.**

**Court Master/PS**

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